

Standing Committee Report Summary

The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010

- The Standing Committee on Health and Family Welfare submitted its 53rd Report on The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010 on March 4, 2011, (Chairperson Shri Brajesh Pathak). The Bill was introduced in the Lok Sabha on December 7, 2010.
- The Bill seeks to establish the existing NIMHANS in Bangalore as a body corporate and an institution of national importance. The Committee is not convinced by the clarification given by the Department about the incorporation of the Institute as a body corporate. The Committee is in doubt about the status of the institute (whether it is a non-profit, not-for-profit or a profit making institute). The Committee is of the view that the Bill is not well drafted.
- The Bill states that the Body of the Institute, among other members, shall consist of the Union Minister of Health and Family Welfare and he should be appointed as President. The Committee feels that a political head should not be made President of an institute of national importance since ministers have many other responsibilities. The Committee recommends that the provision for the appointment of the Union Minister shall be removed and that the process of appointing the President of the institute should be made similar to those of institutes like AIIMS and PGI. The Committee recommends that members of the Body of the Institute shall be prescribed by the central government.
- The Committee recommends that the rules being framed should be such that they do not disadvantage the existing employees and none of the employees shall face any retrenchment on the grounds of lacking training, professional skills and expertise.
- The Committee recommends that the Ministry should allocate sufficient funds and the Institute should acquire additional manpower and other infrastructure to ensure the growth of the Institute.

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